

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

①. S. Manjula Devi, ADV
For KSA & Co Company Secretaries
CBE

For Applicants/
Respondents



②. A. G. SATHYANARAYANA
For
A. K. MYSAMY & ASSOCIATES
ADVOCATES

For Respondents/
Petitioners



ORDER

Counsel representing both the parties are present. Counsel for respondents/petitioner prayed time for submitting a proposal for valuation of shares. Time extended at request. Put up on **16.06.2017 at 10.30 A.M.**

Bc


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)